

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2368
ANSWERED ON:15.12.2004
INDIA-KUWAIT EXTRADITION TREATY
Chavan Shri Harischandra Deoram

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there have been talks on an Extradition Treaty between India and Kuwait;
- (b) if so, the details thereof; and
- (c) the decision taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) Yes.

(b) & (c) India and Kuwait signed an Extradition Treaty on August 25, 2004 at New Delhi. The Treaty will come into force after ratification and it would provide a legal framework for extradition of fugitive offenders charged with extraditable offences.